

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR MS. SUJATA SINGH

Civil Appeal No(s). 10041/2024

MEHENDRA PANDIT (D) THRO. HIS LRS BADRI PANDEY Appellant(s)

VERSUS

BABUA KOERI (D) & ORS. Respondent(s)
[Only C.A. No. 10042/2024 is listed under this item]
WITH
C.A. No. 10042/2024 (III-A)

Date : 14-08-2025 This appeal was called on for hearing today.

For Appellant(s) : Mr. Akhilesh Kumar Pandey, AOR
Mr. Rajeev Singh, AOR

For Respondent(s) :

Ms. Asha Gopalan Nair, AOR
Mr. Shashikant Pralhad Chaudhari, Adv.
Ms. Surbhi Singh, Adv.

Ms. Radha Rajput, Adv.
Mr. Anurag Singh, Adv.
Mr. Prateek Yadav, Adv.
Mr. Prithvi Yadav, Adv.
Mr. Gaurav Lomes, Adv.
Mr. Ankur Yadav, AOR
Mr. Akhilesh Kumar Pandey, AOR
Mr. Rajeev Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

C.A. No. 10042/2024

Respondent Nos.1 (i) and 2 are duly represented.

Ld. Counsel for the appellant is granted two weeks' time, as last opportunity, to take fresh steps and to file fresh particulars for service on respondent Nos.1 (ii to iv).

Service is complete on respondent No.1(v) through dasti mode but none has entered appearance.

List again on 24.09.2025.

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SUJATA SINGH
Registrar